

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) No. 25 of 2019**

**IN THE MATTER OF:**

**Zenith Birla (India) Ltd.**

**...Appellant**

**Versus**

**Pushpa VasANJI Negandhi & Ors.**

**...Respondents**

**Present:**

**For Appellant :                    Mr. Hitesh Sachar and Ms. Anju Jain, Advocates**

**ORDER**

**31.01.2019**        Learned counsel for the appellant sought permission to withdraw the appeal unconditionally. Liberty is granted. The appeal stands disposed of as withdrawn.

[Justice S.J. Mukhopadhaya]  
Chairperson

[ Justice Bansilal Bhat ]  
Member (Judicial)

/ns/uk/